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have unleashed another reign of terror. And this time it is a clear attempt to (intimidate the family and supporters of Mr. Mandela. The I burning of the house of Mrs. Mandela is a very serious matter. The only thing which we can do is an expression of solidarity, that this House condemns it unequivocally and that we convey our sympathies and support to Mr. Mandela's family. I have been demanding in fact that we pass a Resolution in this House like the Resolutions adopted by Parliaments elsewhere in the world on the 70th birthday of Mr. Nelson Mandela in support of the Freedom at Seventy campaign, this House may also adopt a Resolution to demand his release. I request all my coleagues to loin me in condemning this new attack on the family of Mr. Nelson Mandela

श्री राम चन्द्र विकल (उत्तर प्रदेश) : सारा सदन ही इसके साथ है। ठाकुर जनत पाल सिंह (मध्य प्रदेश) : मैं भी इसके साथ है।

SHRI GURUDAS DAS GUPTA: (West Bengal): We all associate

SOME HON. MEMBERS: We all associate.

THE DEPUTY CHAIRMAN: It will go on record that the whole House associates with this.

Deordarshan's Distorted Version pi Proceedings in the Two Houses of Parliament Regarding Jyotsna Holdings Pvt. Ltd. on 1-8-1988.

SHRI YASHWANT SINHA (Bihar): Madam Deputy Chairman, blessed are those who do not watch the Doordarshan. But I was in an unfortunate situation last evening where I was compelled to watch the newscast of Doordarshan, Madam, I would like to bring to the notice of the House, through you, that in

Hindi as well as English news-casts yesterday the Doordarhan reported on the discussion House, which took place in this House yesterday, in regard to the matter relating to Jyotsna . Holdings Pvt. Ltd. What was reported in its news-cast was tolal distortion of what happened in the House. saying this with a full sense of responsibility. I do not have the transcript of the news-cast. I am speaking from my memory. remember very well that the Doordarshan news said that the Government categorically denied the fact, that no payment of commission has been "made to any Indian firm by the ONGC. That was not the matter of discussion in this House. No Member said that the ONGC had paid any commission to any Indian agent. This is what the news cast of the bulletin said. They totally deflected the main thrust of the debate and the discussion which took place in this House.

Madam Deputy Chr.irman, the opposition behaviour in this House was reflected in most nasty terms. The only thing which the Doordarshan had to say about the behaviour of the opposition was that they continuously tried to interrupt the Minister and that they disturbed the proceedings of the House and things of that kind. None of the senior leaders of the opposition was mentioned by name. All that the Minister said was also distorted. I want to bring to the notice of the House, through you, all these instances of the kind of reporting that goes on under the new dispensation of the Government and under the direction of the Goeb-bels who are now in Government. This is something this House will not tolerate.. Therefore, I' demand that the transcript of the news cast, both in English and Hindi, be called and that it should be compared with the proceedings of this Houste. If the Doordarshan is guilty of distorting these things completely, then the privilege of the House is violated and they should be held up for contempt of this House.

SHRI DIPEN GHOSH Wests Bengal):

THE DEPUTY CHAIRMAN: On. every subject you cannot associate It will not go on record

## **Need to Augment Indian Airlines Fleet**

SHRI VISHWA BANDHU GUPTA (Delhi): Madam, I would like to bring to your notice a matter of serious eoncern. Thia is about the Indian Airlines desperate position with regard to aircraft. Madam, the situation hag become so serious that they are looking even to Pakistan Airlines to see if they can lease aircraft to us. I think this is a matter which should be seized of by the The Government should take very serious steps and try to find aircraft to haul people from one place to another. getting about a million tourists every year into this country. We are spending a lot of money and a lot of effort in trying to improve facilities for the tourists. Unless the touristg are able to get confirmed booking for aircraft in India on a particular date and at a particular time, they are nor going to come to India. Even this year we have turned away something like a lakh of tourists. It means a lot of foreign exchange lost. In any case, the question is that the situation appears to be very serious because\* the aircraft which we were trying to get are not available. I would like to know whether the Airbus is supplying Us the aircraft, whether the engine which they were developing has been developed and those engines are going to be whether satisfactory and safe. I would say that the position in regard to the availability aircraft is going to be even more and eventually it will effect our country's economy. I would like to urge upon the Government to take very very serious steps in this matter. They are going to Nepal Airlines and to other companies in order to find out whether they can lease their aircraft to us. But the aircraft

·Not recorded.

are not available. Therefore, the matter has to be treated on war footing and a solution has to be found in thia matter. Thank you.

## Death of over 80 persons in Andjm, Pradesh due to Floods in Godavari

DR. YELAMANCHILI SIVAJI: (Andhra Pradesh): Madam Deputy Chair-person, during the last week of July, Andhra Pradesh was affected heavily by rains and floods of the river Godavait. One lakh people have been evacuated and more than 80 people have died because of these floods and cholera, jaundice and typhoid. Rains and these diseases have affected the districts of Krishna, EasO Godavari, West Godavari, Khammam, Adilabad, Karimnagar, Warangal, Mzamabad, Medak, Kurnool, Nal-gonda and Mahabubnagar. Paddy crop in more than 5 lakh acres has been affected, and the reported damage is about Rs. 500 crores. Ma- dam, for the last 18 years, this kind of damage by floods of River Godavari is a regular feature in Andhra Pradesh. During August, 1988 alos floods took place in the same areas and hon. Prime Minister visited those areas. He had an aerial view and he also visited by jeep-driving. He promised during that time to give necessary help and aid to all' these parts but precious little has been done so far.

Madam, as all of you are aware, River Godavari is not a tamed river and whatever rainfall occurs over Sahyadri hills at Nasik and Triamba-kam, all the water floows with rapid speed and inundates the entire basin of Godavari in Andhra Pradesh. Moreover, Andhra Pradesh is with a coastline of roughly 1,000 fcms. And it is prone to regular cyclones and tidal waves. If proper attention is not paid it will be very difficult to maintain the communication between the South and the North, Es Andhra Pradesh acts as a bridge between the South ' and the North. main culprit for